

Amitabh Roy Vs Master Development Management (India) Pvt. Ltd. & Anr

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: May 18, 2022

Acts Referred: Insolvency & Bankruptcy Code, 2016 " Section 9

Hon'ble Judges: Ashok Bhushan, Chairperson; Shreesha Merla, Member (T); Naresh Salecha, Member (T)

Bench: Full Bench

Advocate: Anand Sukumar, Mainak Bose, Bhupesh Kumar Pathak, Ankur Rai

Final Decision: Disposed Of

Judgement